

S U P R E M E C O U R T O F I N D I A
 RECORD OF PROCEEDINGS
 CRIMINAL APPEAL NO(s). 1222 OF 2006

SUNDERLAL KANAIYALAL BHATIJA

Appellant (s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

(With appln(s) for substitution,bail)

Date: 16/03/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
 HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s)	Mr. Hari, Adv. Mr. Sanjeev Tyagi, Adv. Ms. Rekha Pandey, Adv.
For parties	Mr. Bhupender Yadav, Adv. Mr. S.S. Shamsberry, Adv. Ms. Debaleena Kilikdar, Adv.
For Respondent(s)	Mr. R. Sundervardhan, Sr. Adv. Mr. Ram Lal Roy, Adv. Mr. Chinmay A. Khaladkar, Adv. Mr. Sanjay Kharde, Adv. Mr. Nitin S. Tambwekar, Adv. Mr. B.S. Sai, Adv. Ms. Asha Gopalan Nair, Adv. Mr. R.C. Kohli ,Adv Mr. R.N. Keshwani ,Adv Mr. Atishi Dipankar ,Adv Mr. K. Rajeev ,Adv

UPON hearing counsel the Court made the following
 O R D E R

Heard learned counsel for the parties for some time.

Hearing concluded.

Judgment reserved.

(Sonia)
 Sr.P.A.
 LIST OF BOOKS

(Sneh Bala Mehra)
 Court Master

1. AIR 1988, 1686
2. 2005 (2) SCC 409